

X

BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO. 174/2025/EZ

ASGAR ALI PIADA

.....APPLICANT(S)

VERSUS

THE STATE OF WEST BENGAL & ORS.

.....RESPONDENT(S)

REPORT ON AFFIDAVIT FILED BY THE RESPONDENT No. 2,
WEST BENGAL POLLUTION CONTROL BOARD.

INDEX

SL No	PARTICULARS	ANNEXURE	PAGE
1.	Affidavit		01-06
2.	Copy of Inspection Report of the State Board.	'R'	07-09

Filed by

DIPANJAN GHOSH
ADVOCATE
HIGH COURT AT CALCUTTA

BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO. 174/2025/EZ

ASGAR ALI PIADA

.....APPLICANT(S)

VERSUS

THE STATE OF WEST BENGAL & ORS.

.....RESPONDENT(S)

REPORT ON AFFIDAVIT FILED BY THE RESPONDENT No. 2,
WEST BENGAL POLLUTION CONTROL BOARD.

Most Respectfully Sheweth

I, Sri Swarup Kumar Mandal, son of Shri Barendra Mandal, aged about 56 years, by Religion - Hindu, by Occupation-Service, working for gain at West Bengal Pollution Control Board, having office at 10A, Block- LA, Sector- III, Bidhannagar, Kolkata - 700 106, do hereby solemnly declare and say as follows:-

09 MAR 2026



×

01. That, I am the Chief Engineer, West Bengal Pollution Control Board (hereinafter will be referred to as the 'State Board') and I am well acquainted with the facts and circumstances of the case.

I have been duly authorized by the Respondent No. 2 to affirm this Affidavit on its behalf and as such, I am competent to do so.



02. That, this affidavit is being affirmed in pursuant to the order passed by this Hon'ble Tribunal dated 30.10.2025.

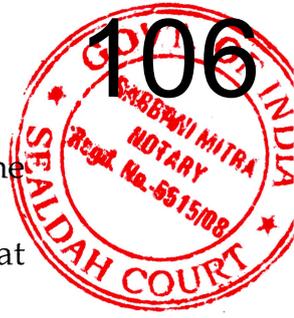
03. That, in compliance to the orders of the Hon'ble Tribunal dated 30.10.2025 and 15.01.2026, the officials of the State Board visited the alleged site of M/s. A.P. Saw Mill owned by Md. Nuruddin Piada, located at Methopara, Hatiara, P.O.-Hatiara, P.S.-Eco Park, Dist.-North 24 Parganas, Pin-700157 on 16.02.2026.

04. That, the following observations were made from the said inspection:

- (a) The saw mill is located in a residential area. The said unit is situated in a tile shaded small room.

09 MAR 2026

×



(b) During inspection the said saw mill was found closed. The door of the unit was under lock and key and it appeared that the unit is closed for a long time.

(c) On request of the Inspecting Official of the State Board, the owner of the unit Md. Nuruddin Piada opened the door of the unit. Only one sawing machine was found inside the unit.

(d) As informed by the owner of the unit, the saw mill is closed since last one year. He also stated that Department of Forest, Govt. of West Bengal has sealed the sawing machine six months back.

(e) The electric meter was found to be in defunct condition. He informed that they willfully requested the concerned authority for disconnection of the electric meter as they did not intend to run the unit in future.

(f) The Inspecting Official of the State Board met Md. Asgar Ali Piada, the complainant. He said that the saw mill is closed for last 6-7 months. He said that they were suffering for environmental pollution (noise, dust etc) when the saw mill was running. At present he has no problem as the saw mill is

09 MAR 2020

×



closed. He fears that they will face environmental pollution again if the unit restarts operation in future.

(g) As informed by the owner of the unit, the unit has not obtained Consent to Establish/ Consent to Operate of the State Board.

(h) The unit has also not obtained any permission from Department of Forest, Govt. of West Bengal for operation of saw mill.

05. That, the the Inspecting Official remarked that as the area is a residential one running of saw mill is not desirable in the said area.

Copy of the Inspection Report of the State Board is attached herewith and marked as **Annexure "R"**.

06. It is therefore respectfully prayed that Hon'ble Tribunal may pass such order/orders as it deems fit and proper in the interest of justice.

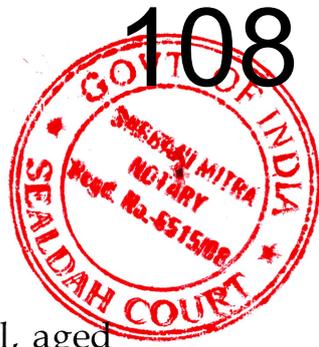
Swamy Kumar Mandal

DEPONENT

09 MAR 2025

✕

VERIFICATION



I, Sri Swarup Kumar Mandal, son of Shri Barendra Mandal, aged about 56 years, by Religion - Hindu, by Occupation-Service, working for gain at West Bengal Pollution Control Board, having office at 10A, Block- LA, Sector- III, Bidhannagar, Kolkata - 700 106, do hereby solemnly declare and say as follows:-

1. That, I am the Chief Engineer, West Bengal Pollution Control Board and I am well acquainted with the facts and circumstances of the instant Original Application.
2. That, the statements made in paragraph 1 of this affidavit is true to my knowledge and belief.
3. That, the statements made in paragraphs 2 to 5 of this affidavit are my information derived from the records available in the office of the State Board which I verily believe to be true and the rest are my respectful submission before this Hon'ble Tribunal.

Swarup Kumar Mandal
DEPONENT

Identified and corrected by me
Advocate *Dipujyoti*
WBPCB

Solemnly Affirmed &
Declared Before Me
On Identification By.....

09 MAR 2025

Saresh Mitra
SARESH MITRA
NOTARY
Regd. No.- 5515/08
Mob.- 8777303277

✕

Annexure-109

INSPECTION REPORT

Reference	Order of Hon'ble NGT in the matter of O.A. No. 174/2025/EZ dated 15.01.2026 [Asgar Ali Piada Vs The State of West Bengal & Ors.]
Name of the Industry	M/s. A.P. Saw Mill owned by Md. Nuruddin Piada
Address	Methopara, Hatiara, P.O.-Hatiara, P.S.-Eco Park, Dist.-North 24 Parganas, Pin-700157
Local Body/Authority	Bidhannagar Municipal Corporation
Power Supply agency:	WBSEDCL
Category of industry:	Green, Saw Mill
Date of inspection	16.02.2026
Inspecting officers	Sri Chayan Gayen, AEE, WBPCB.
Persons met during inspection	Md. Nuruddin Piada, owner of the unit. Md. Asgar Ali Piada, Complainant.

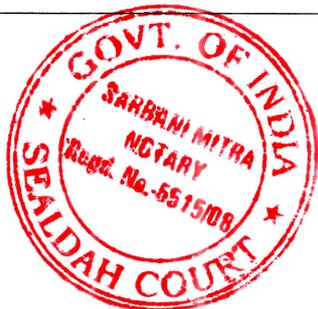
About the complaint: The allegation of the applicant is that Md. Nuruddin Piada had started a saw mill in a residential area without obtaining any permission from the concerned authorities. Due to operation of the saw mill environmental pollution (noise, dust etc) had been created in that locality.

Observation: The saw mill is located in a residential area. The said unit is situated in a tile shaded small room. During inspection the said saw mill was found closed. The door of the unit was under lock and key (**Pic-1**) and it appeared that the unit is closed for a long time. On request the owner of the unit Md. Nuruddin Piada opened the door of the unit. Only one sawing machine was found inside the unit. As informed by the owner of the unit, the saw mill is closed since last one year. He also stated that Department of Forest, Govt. of West Bengal has sealed the sawing machine six months back (**Pic-2**). The electric meter was found to be in defunct condition (**Pic-3**). He informed that they wilfully requested the concerned authority for disconnection of the electric meter as they did not intend to run the unit in future.

The undersigned met Md. Asgar Ali Piada, Complainant. He said that the saw mill is closed for last 6-7 months. He said that they were suffering for environmental pollution (noise, dust etc) when the saw mill was running. At present he has no problem as the saw mill is closed. He fears that they will face environmental pollution again if the unit restarts operation in future.

As informed by the owner of the unit, the unit has not obtained Consent to Establish/ Consent to Operate of WBPCB. The unit has also not obtained any permission from Department of Forest, Govt. of West Bengal for operation of saw mill.

Remarks: The saw mill is closed for a long time. As this is a residential area such activity is not desirable in this area.



Sri Chayan Gayen, AEE, Salt Lake RO, WBPCB

Chayan
25/02/26



Some photographs were taken during inspection on 16.02.2026



Pic-1



Pic-2



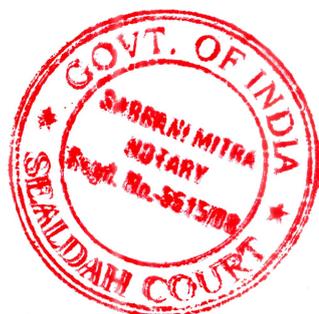
Pic-2



Pic-3

Chayan
25/02/26

Sri Chayan Gayen, AEE, Salt Lake RO, WBPCB

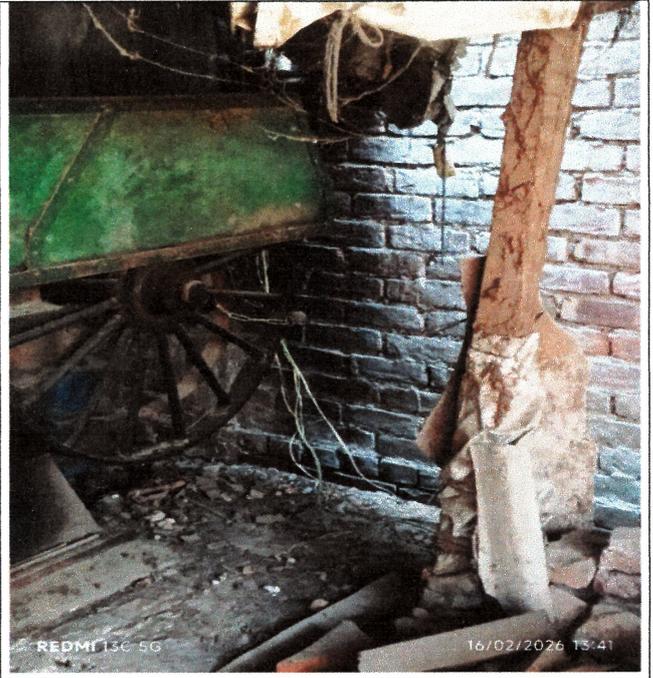




Some photographs were taken during inspection on 16.02.2026



Pic-1



Pic-2



Pic-2



Pic-3



Sri Chayan Gayen, AEE, Salt Lake RO, WBPCB

BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO. 174/2025/EZ

ASGAR ALI PIADA

.....APPLICANT(S)

VERSUS

THE STATE OF WEST BENGAL & ORS.

.....RESPONDENT(S)

REPORT ON AFFIDAVIT FILED BY THE RESPONDENT No. 2,
WEST BENGAL POLLUTION CONTROL BOARD.

DIPANJAN GHOSH
ADVOCATE
HIGH COURT AT CALCUTTA